

महिलाओं पर अत्याचार रोकने के लिए कार्य-योजना

790. श्री इकबाल सिंह: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार देश की ग्रामीण और शहरी महिलाओं के प्रति होने वाले अत्याचारों को रोकने तथा उन्हें सामाजिक सुरक्षा प्रदान करने के लिए वचनबद्ध है;

(ख) यदि हां, तो क्या सरकार ने इस संबंध में कोई शैक्षिक कार्य-योजना तैयार की है, और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

मानव संसाधन विकास मंत्री (श्री एस. आर. बोम्मई) : (क) से (ग) जी, हां। सरकार महिलाओं के साथ होने वाले अत्याचारों की रोकथाम के लिए शिक्षा कार्य नामक कार्यक्रम कार्यान्वित कर रही है जिसके अन्तर्गत कानूनी साक्षरता शिविरों, परा- कानूनी कर्मियों के प्रशिक्षण तथा विभिन्न शिक्षा कार्यों प्रचार, प्रसार तथा अनुसंधान कार्य के लिए विश्वविद्यालयों, कालेजों, महिला अध्ययन केन्द्रों और उच्च शिक्षण संस्थाओं आदि तथा स्वैच्छिक संगठनों को वित्तीय सहायता प्रदान की जाती है। ऐसी महिलाओं पर बल दिया जाता है जो शोषण, वंचना, कूरता और लूट-खसोट की शिकार होती है। इसके अलावा, केन्द्रीय समाज कल्याण बोर्ड के माध्यम से जागृति विकास कार्यक्रम आयोजित किए जा रहे हैं। मुद्रित और इलेक्ट्रॉनिक प्रचार माध्यमों के जरिए समाज में महिलाओं की सकारात्मक छवि प्रदर्शित करने तथा उनके प्रति समाज के रवैये में परिवर्तन लाने के भी प्रयास किए जा रहे हैं।

Indexing of great EPICS

791. SHRI VEDPRAKASH P. GOYAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the need for preparing indexes for all great epics has been stressed by Dr. Winand M. Callewaert, Professor of Sanskrit at the Catholic University in Belgium;

(b) if so, whether such work is being carried out by any agency in India;

(c) whether Government will accept this suggestion and initiate action in this matter for reference by posterity; and

(d) if so, whether any plan of action viz. agency, fund allocation will be finalised?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Sports Schools in Maharashtra

792. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of sports schools in Maharashtra as on date;

(b) whether Government of Maharashtra has proposed setting-up of sports schools in the State to promote sports;

(c) if so, the details thereof and the action taken by Government thereon; and

(d) whether any sports school is proposed to be established in Nagpur by Government?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) There is no sports school in the State of Maharashtra as on date.

(b) and (c) No, Sir. However, the State Government proposes to establish 14 Sports Academies to promote sports in two stages. Six Sports Academies have become functional with effect from July 1996.

(d) A Sports Academy has become functional in Nagpur since July 1996.

Allocation for Madarsa Education

793. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the allocation for Madarsa education in the Eighth Plan;

(b) the total grants given for the Madarsa education till date, State-wise;